

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 86 of 2014 &
IA No. 156 of 2014

Dated : 11th April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary
Mr. A. Bhatnagar (Rep.)
Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R.1
Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Anushree Bardhan
Ms. Poorva Sahegal for R.3 & 4
Mr. Amit Kapur
Mr. Vishrov Mukherjee (in IA)

ORDER

Admit. Issue notice to the Respondents returnable on 28.04.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter for hearing on **28.04.2014** along with Appeal No. 302 of 2013 & batch. In the meantime, pleadings be completed.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js